

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:689
ANSWERED ON:03.12.2004
TWELFTH FINANCE COMMISSION
Rao Shri Sambasiva Rayapati

Will the Minister of FINANCE be pleased to state:

- (a) whether the Twelfth Finance Commission is of the view that States should get a higher share from the pool of divisible taxes;
- (b) if so, whether the commission has recommended a marginal hike in the share of States from the levies imposed by the Union Government;
- (c) if so, other recommendations made by the twelfth finance commission; and
- (d) to what extent these are helpful to the States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) to (d) : Do not arise. Twelfth Finance Commission has not submitted its recommendations as yet.